## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 43/17 in TP 32/16	For hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	J. Sægar Asocialis 9663309318		
2:	RAHUL DEY Jou Swaj GovindaRaj Anup Shah Law Firm	P1 Q P2	Telm

Counsel for petitioner is present. Counsel for respondents is also present. IA 132/17 is listed today. In this matter, the respondents in this IA 132/2017 have not filed their reply.

List it finally on 16.10.2017.

MEMBER (J)